

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2825
TO BE ANSWERED ON AUGUST 05, 2021

STRENGTHNING OF STREET VENDORS ECOSYSTEM

NO. 2825. SHRI NALIN KUMAR KATEEL:
SHRIMATI POONAM MAHAJAN:
SHRI D.K. SURESH:
SHIRMATI SUMALATHA AMBAREESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to strengthen the street vendors ecosystem through provision of micro loans, better infrastructure, access to social security measures and if so, the details thereof;**
- (b) whether the Government has maintained any comprehensive structured data on the socio-economic profile of street vendors and if so, the details thereof;**
- (c) if not, whether the Government has taken any survey like done by the National Sample Survey Organisation (NSSO) to collect data of street vendors to ensure better street vending ecosystem in the country;**
- (d) if so, the response of the Government in this regard;**
- (e) the details of economic package announced under PM Street Vendor's Atmanirbhar Nidhi (PM-SVANidhi) and Atmanirbhar Bharat Mission for street vendors as part of economic package for sectors affected by the COVID-19 pandemic and consequent lockdowns, providing small loans to street vendors to restart their operations through PM SVANidhi portal; and**
- (f) the implementation status of the above scheme and response received and loans distributed in this regard so far, State-wise?**

...2/-

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): Yes, Sir. Ministry of Housing and Urban Affairs is implementing, through States/Union Territories, "Support to Urban Street Vendors (SUSV)", as a component of Deendayal Antyodaya Yojana- National Urban Livelihood Mission (DAY-NULM), a Centrally Sponsored Scheme. It aims at addressing livelihood concerns of the urban street vendors by facilitating access to suitable spaces, institutional credit, social security, etc. Out of the total funds including the state share, the States / UTs can spend upto 5% funds for related activities which inter-alia include development of vending infrastructure.

Further, Ministry has launched Prime Minister Street Vendors Atma Nirbhar Nidhi (PM SVANidhi), a Central Sector Scheme, on 1st June, 2020 with the objective to provide an affordable working capital loan up to ₹10,000/- to the Street Vendors to resume their businesses, adversely impacted due to COVID-19 Pandemic.

For socio-economic upliftment of Street Vendors, Ministry has launched 'SVANidhi se Samridhi' in 125 Urban Local Bodies (ULBs), selected for saturation in the first phase on 4th January, 2021. This Programme aims to link PM SVANidhi Scheme beneficiaries and their family members to select central Government welfare Schemes namely Pradhan Mantri Jeevan Jyoti Bima Yojana, PM Suraksha Bima Yojana, Pradhan Mantri Jan Dhan Yojana, Registration under Building and other Constructions Workers (Regulation of Employment and Conditions of Service) Act (BOCW), Pradhan Mantri Shram Yogi Maandhan Yojana, National

Food Security Act (NFSA) portability benefit – One Nation One Ration Card (ONORC), Janani Suraksha Yojana and Pradhan Mantri Matru Vandana Yojana (PMMVY).

(b): Yes, Sir. As on July 30, 2021, under ‘SVANidhi se Smariddhi’ Programme, the socio-economic profile of 5.3 lakh PM SVANidhi beneficiaries along with their family members is completed.

The details of the programme are available in public domain which can be accessed at <https://pmsvanidhi.qcin.org/account/landing>.

(c)&(d): No, Sir. As per provision of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014, the Town Vending Committee shall, within such period and in such manner, as may be specified in the scheme, conduct a survey of all existing street vendors, within the area under its jurisdiction, and subsequent survey shall be carried out at least once in every five years.

(e)&(f): As part of the Aatma Nirbhar Bharat Abhiyan package, Ministry is implementing Pradhan Mantri Street Vendors’ Atma Nirbhar Nidhi (PM SVANidhi) Scheme since June 01, 2020 to facilitate working capital loan of upto ₹10,000/- of 1 year tenure to Street Vendors, vending in urban areas. On timely and early repayment, they are eligible for an enhanced working capital loan upto ₹20,000/- and ₹50,000/- in the second and third tranches respectively. The Scheme provides for incentives in the form of interest subsidy @ 7% per annum on regular repayment of loan and cash-back upto ₹1,200/- on undertaking prescribed number of digital transactions.

As on July 30, 2021, 43.3 lakh loan applications have been received. Out of these 25.3 lakh loans have been sanctioned and 22.8 lakh loans have been disbursed. State / Union Territory-wise number of loan applications received, sanctioned and disbursed, is at Annexure.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2825 TO BE ANSWERED ON 05 AUGUST 2021.

STATE-WISE DETAILS OF APPLICATIONS RECEIVED, LOAN SANCTIONED AND LOAN DISBURSED UNDER PM SVANIDHI

	State/UT	No. Of applications received	No. Of Loans sanctioned	No. Of Loans disbursed
1	Andaman & Nicobar Islands	470	410	402
2	Andhra Pradesh	2,78,492	1,85,763	1,64,674
3	Arunachal Pradesh	4,873	2,461	2,058
4	Assam	38,339	17,528	15,216
5	Bihar	1,03,680	48,690	37,079
6	Chandigarh	4,229	2,748	2,477
7	Chhattisgarh	96,042	42,800	41,548
8	D&NH and DD	2,185	1,241	990
9	Delhi	63,637	38,439	32,648
10	Goa	1,419	1,080	1,044
11	Gujarat	2,17,300	1,140,78	1,04,772
12	Haryana	47,076	21,448	18,389
13	Himachal Pradesh	4,112	2,937	2,855
14	Jammu & Kashmir	16,653	13,485	12,444
15	Jharkhand	45,642	24,242	23,215
16	Karnataka	2,45,719	1,26,939	1,18,206
17	Kerala	12,165	8,354	8,205
18	Ladakh	290	254	250
19	Madhya Pradesh	4,94,532	3,43,858	3,27,435
20	Maharashtra	4,20,855	1,95,643	1,65,302
21	Manipur	16,201	8,175	6,409
22	Meghalaya	595	352	326
23	Mizoram	632	444	438
24	Nagaland	2,292	1,327	1,290
25	Odisha	59,025	33,330	28,209
26	Puducherry	1,808	1,393	1,145
27	Punjab	1,01,665	36,039	31,092
28	Rajasthan	1,48,308	66,503	54,417
29	Sikkim	4	1	1
30	Tamil Nadu	2,99,358	1,28,182	1,08,224
31	Telangana	4,55,924	3,46,193	3,17,492
32	Tripura	4,110	2,729	2,631
33	Uttar Pradesh	11,03,997	6,93,691	6,33,677
34	Uttarakhand	16,796	10,131	9,378
35	West Bengal	20,668	8,312	3,817
	TOTAL	43,29,093	25,29,200	22,77,755